

SECURITIES APPELLATE TRIBUNAL, MUMBAI

DAILY BOARD FOR 17.09.2008 at 11.00 A.M.

Sr. No	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or stage	Prev
1.	48/2008	Urvish R. Vora		SEBI		Part Heard	16/0
2.	60/2008	Mega Corporation Ltd.		SEBI		Final Hearing	11/0
3.	105/2007	Ramod Kumar Agrawal (HUF) & Others		SEBI		Rehearing	27/0

Note : No request for adjournment shall be entertained.

Registrar

By Order

Registrar

